

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 505
ANSWERED ON 22ND JULY, 2021**

UPGRADATION OF NHS

**†505. SHRI BALAK NATH:
SHRI JASWANT SINGH BHABHOR:
SHRI SUMEDHANAND SARASWATI:
SHRI BHAGIRATH CHOUDHARY:**

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) the criteria adopted for upgradation of State Highways (SHs) as National Highways (NHs) in the country;

(b) the names of NHs which were upgraded from SHs in various States including Gujarat and North-Eastern States during the last three years;

(c) whether the Government proposes to upgrade the SH-37B from Kotputli along NH-8 to Nagaur via Sikar as the National Highway under Engineering Procurement Construction (EPC) system and National Highway Development Programme (NHDP) and if so, the time by which the said upgradation work is likely to be completed;

(d) whether the Government proposes to upgrade the 67 km stretch of SH-7E and 101 from Kishangarh in Ajmer district to Malpura in Tonk district as NH by widening it to two-lane road with paved track under EPC system and NHDP; and

(e) if so, the time by which the said upgradation work is likely to be completed?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) The existing criteria for declaration of State roads including State Highways (SHs) as new National Highways (NHs) include roads running through length / breadth of the country, connecting adjacent countries, National Capitals with State Capitals / mutually the State Capitals, major ports, non-major ports, large industrial centers or tourist centers, roads meeting very important strategic requirement in hilly and isolated area, arterial roads which enable sizeable reduction in travel distance and achieve substantial economic growth thereby, roads which help opening up large tracts of backward area and hilly regions (other than strategically important ones), achieving a National Highways grid of 100 km, etc.

(b) State /UT-wise details of State roads, including SHs, declared as NHs during the last three years, including such roads in the State of Gujarat and North-eastern States, are annexed.

(c) to (e) The Ministry keeps on receiving proposals from various State Governments/UTs, etc., including the proposals from the State Government of Rajasthan, for declaration / upgradation of State roads including SHs as new NHs. The Ministry considers declaration of some State roads including SHs as NHs from time to time based on the requirement of connectivity, inter-se priority and availability of funds.

ANNEXURE**ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 505 ANSWERED ON 22.07.2021 ASKED BY SHRI BALAK NATH, SHRI JASWANT SINGH BHABHOR, SHRI SUMEDHANAND SARASWATI AND SHRI BHAGIRATH CHOUDHARY REGARDING UPGRADATION OF NHS****State /UT-wise details of State roads, including SHs, declared as NHs during the last three years:-**

Sr. No.	Name of State/UT	NH No.	Length (In Km)
1	Andhra Pradesh	516C, 167BG, 544F, 130CD, 365BG, 167K, 342, NE7, 440,516B, 340B, 167AD, 167AG, 516F, 516W	1347
2	Assam	715K, 137	97
3	Bihar	227F, 227J, 227L, 527A, 327, 727AA, 322, 133E, 122B, 333C, 527E, 327AD, 319A, 131B, 131G, 119D, 119A	894
4	Chhattisgarh	143B, 130CD	30
5	Delhi	344M, 148AE, 709B, 148NA, 344N, 344P	87
6	Goa	166S	6
7	Gujarat	148N, 754K, NE4, 351K, 351G, 151K, 848K, 151AD, 927C, 927K	1694
8	Haryana	148N, 152D, 148NA, 344N, 344P, 148B, NE5	449
9	Jammu and Kashmir [^]	244A, 701A	57
10	Jharkhand	143D, 320G, 143AG, 320D, 218, 143B, 333A, 320B	700
11	Karnataka	766E, 766EE, NE7, 561A	224
12	Ladakh		80*
13	Madhya Pradesh	347BG, 552G, 148N, 148NG, 753BE	731
14	Maharashtra	NE4, 753BE, 548DG	439
15	Manipur	137	90
16	Orissa	157A, 126A, 655, 720, 143H, 320D, 130CD	466
17	Puducherry		37*
18	Punjab	354B, 703AA, NE5, NE5A, 503D, 754A, 754AD, 205K	830
19	Rajasthan	552G, 148N, 754K, 911A, 148C, 968, 911, 148NG	1434
20	Sikkim	310A, 310AG	246
21	Tamil Nadu	NE7	117
22	Telangana	365BG, 167K, 765DG, 765D, 161BB	469
23	Uttar Pradesh	124D, 321G, 727B, 731K, 334DD, 727AA, 731B, 9, NE3, NE6	455
24	Uttarakhand	731K, 9, 109D, 109K	475
25	West Bengal	116A, 327C, 312, 218	590
26	Dadra & Nagar Haveli and Daman & Diu	218	6

[^] - erstwhile Jammu & Kashmir before re-organisation

* - Length modified due to realignment, etc.
